

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 1565
TO BE ANSWERED ON 11.02.2020

MGNREGS IN ASSAM

1565. SHRI PRADYUT BORDOLOI:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether all the job card holders registered in Assam were engaged for 100 days per annum under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) for the financial years 2017-18 and 2018-19;
- (b) if so, the details thereof and if not, the reasons therefor, district-wise;
- (c) whether there have been delays in payment of wages under MGNREGS during the first two quarters of the financial year 2019-20, if so, the details thereof and the reasons therefor;
- (d) whether geo-tagging and monitoring of assets created under MGNREGS has been undertaken; and
- (e) if so, the details thereof, district-wise and if not, the reasons therefor?

ANSWER
MINISTER OF RURAL DEVELOPMENT
(SHRI NARENDRA SINGH TOMAR)

(a) & (b): The district-wise active job card holders and the job card holders who were engaged 100 days per annum in the financial years 2017-18 and 2018-19 under Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS), 2005 in Assam are at **Annexure - I**. Mahatma Gandhi NREGS is a demand driven wage employment programme. It provides livelihood security i.e., fall back option for livelihood for the rural households when no better employment opportunity is available. The demand for work is influenced by various factors such as rain-fall, availability of alternative and remunerative employment opportunities outside Mahatma Gandhi NREGS etc.

(c): Fund release to the States/UTs is a continuous and dynamic process and Central Government is committed to making funds available keeping in view the demand for work. The Ministry releases funds to States/UTs periodically in two tranches with each tranche consisting of one or more instalments based on agreed to Labour Budget (Persondays), opening balance, pace of utilization of funds, pending liabilities of the previous year, if any, overall performance and submission of requisite documents. The Ministry has issued Standard Operating Procedure (SoP) on timely payment process for direct payment into the account of beneficiaries. States/ UTs have been advised to generate pay orders in time. This has resulted in considerable improvement in the status of timely generation of pay order leading to improvement in actual time taken to credit

wages in the workers account. During the current Financial Year 2019-20 (as on 07.02.2020), around 96.5% pay orders have been generated within 15 days from the date of closure of the Muster Roll in Assam.

(d) & (e): Yes, Sir. The details of assets created and geo-tagging of assets under Mahatma Gandhi NREGS in Assam, as on 6th February 2020 are at **Annexure – II**.

Annexure-I referred in reply to parts (a) & (b) of Lok Sabha Unstarred Question No. 1565 dated 11.02.2020

Assam

(Figures in numbers)

Sl. No.	DISTRICTS	2017-18			2018-19		
		*Active Job cards	Household provided employment	Households completed 100 days of employment	*Active Job cards	Household provided employment	Households completed 100 days of employment
1	BAKSA	136213	68823	49	150510	95036	334
2	BARPETA	119794	101411	1744	149451	109700	1123
3	BISWANATH	75765	51748	34	79523	36694	37
4	BONGAIGAON	60451	36380	475	65436	37345	246
5	CACHAR	132120	70345	230	140117	59601	93
6	CHARAIDEO	36556	27119	301	38433	21218	146
7	CHIRANG	75363	36117	138	82629	58768	835
8	DARRANG	81774	47904	482	80062	36599	274
9	DHEMAJI	71202	54314	333	90045	64618	668
10	DHUBRI	83570	71662	2286	97545	61539	177
11	DIBRUGARH	109291	65148	368	120469	81716	177
12	DIMA HASAO	21179	18004	123	22047	7764	14
13	GOALPARA	71477	37032	60	71885	40654	68
14	GOLAGHAT	110450	77307	258	118849	65807	268
15	HAILAKANDI	81135	53652	88	81771	30611	13
16	HOJAI	63043	36829	48	64425	31194	18
17	JORHAT	68969	43814	102	75436	43489	109
18	KAMRUP	107992	71013	209	120775	76130	174
19	KAMRUP (METRO)	13309	5343	1	11940	5609	12
20	KARBI ANGLONG	94767	64086	22	102718	62734	139
21	KARIMGANJ	80580	60314	27	102981	74113	523
22	KOKRAJHAR	100504	56280	1067	113689	65360	1386
23	LAKHIMPUR	92966	65034	853	113072	82164	6178
24	MAJULI	25463	19599	100	27162	21029	67
25	MORIGAON	115626	64349	191	125308	84477	2100
26	NAGAON	150510	94741	54	158804	94801	1226
27	NALBARI	62064	49425	541	72161	52761	869
28	SIVASAGAR	55458	30892	199	58317	36257	151
29	SONITPUR	88176	54498	9	95367	48344	20
30	SOUTH SALMARA-MANKACHAR	14551	9761	12	19330	12970	4
31	TINSUKIA	76689	51457	454	83785	47943	493
32	UDALGURI	108878	90247	70	121602	95300	433
	TOTAL	2585885	1684648	10928	2855644	1742345	18375

*Active Job cards: Any individuals of households who has worked any one day in either the last three financial year or in current financial year

Annexure-II referred in reply to parts (d) & (e) of Lok Sabha Unstarred Question No. 1565 dated 11.02.2020

Assets created and geo-tagging under Mahatma Gandhi NREGA in State of Assam, as on 6th February 2020

S No.	District	Works Completed*	Works Geotagged*
1	BAKSA	8,486	6,965
2	BARPETA	8,486	7,795
3	BISWANATH	6,282	5,931
4	BONGAIGAON	8,933	8,570
5	CACHAR	9,199	8,763
6	CHARAIDEO	3,858	3,235
7	CHIRANG	7,002	6,327
8	DARRANG	14,181	13,241
9	DHEMAJI	8,551	7,903
10	DHUBRI	6,334	5,081
11	DIBRUGARH	10,072	8,601
12	DIMA HASAO	2,636	2,389
13	GOALPARA	8,751	8,180
14	GOLAGHAT	23,240	21,988
15	HAILAKANDI	5,589	5,406
16	HOJAI	4,336	4,100
17	JORHAT	6,744	6,518
18	KAMRUP	10,615	9,879
19	KAMRUP (METRO)	668	584
20	KARBI ANGLONG	13,424	12,755
21	KARIMGANJ	6,778	6,605
22	KOKRAJHAR	20,066	15,541
23	LAKHIMPUR	8,968	7,670
24	MAJULI	1,779	1,715
25	Morigaon	20,871	17,025
26	NAGAON	11,267	10,844
27	NALBARI	9,773	9,013
28	SIVASAGAR	9,900	8,658
29	SONITPUR	8,846	8,323
30	SOUTH SALMARA-MANKACHAR	1,104	651
31	TINSUKIA	6,544	6,180
32	UDALGURI	5,855	5,602
	Total	279,138	252,038

*The above data is excluding completed PMAY-G works. As geo-tags of the same are already being captured in Rural Housing Scheme therefore, it is not being geotagged under Mahatma Gandhi NREGS.